<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 49 OF 2018 & IA NO. 442 OF 2018

Dated: 20th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

West Bengal State Load Despatch Centre Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : --

Counsel for the Respondent(s) : Ms. Parichita Chowdhury

h/f Ms. Swapna Seshadri for R-2

ORDER

Learned counsel appearing for the second Respondent prays for another two weeks' time to file reply to IA No. 442 of 2018. Her submission is placed on record and she is permitted to file the reply along with an IA on or before 3-8-2018, after serving copy on the other side. Thereafter, the Appellant may file rejoinder, if any, on or before 17-8-2018.

List the matter on <u>17-8-2018</u>. In the meantime, affidavit of service be filed.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

tpd/vg